



HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Un-Starred Questions

27 December, 2022

Total Question - 40

To Provide Land for Pandit Deen Dayal Upadhyaya Library

41 Sh. AMARJEET DHANDA (Julana):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that an application, to provide 610 square yards land from the land of M.C. Julana on collector rate for Pandit Deen Dayal Upadhyaya Library under the section 9 (1) of the Haryana Management of Municipal Properties and State Properties Rules 2007, sent by the Brahmin Dharamshala through the letter no. 11870 dated 26.11.2021 to the Secretary, Municipal Committee, Julana through District Officer is lying pending at the office of Director, Urban Local Bodies Department, Haryana; and

b) if so, the time by which abovesaid land is likely to be provided by the Government?

To Re-construct the Buildings of Veterinary Hospitals

42 Sh. AMARJEET DHANDA (Julana):

Will the Animal Husbandry & Dairying Minister be pleased to state:-

a) the details of the veterinary hospitals falling under the Julana Assembly Constituency whose buildings have been dilapidated or declared condum; and

b) whether there is any proposal under consideration of the Government to reconstruct the abovesaid buildings; if so, the time by which these are likely to be re-constructed?

Construction of IIIT Building

43 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Technical Education Minister be pleased to state the reasons for which the construction work of the building of IIIT in village Kilorad of Gohana Assembly Constituency has not been started by the Government so far togetherwith the present status of the said project?

Details Regarding Property IDs

44 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether property IDs of all cities falling under the Urban Local Bodies Department in State have been issued by the Government to every property owner;

b) whether all the IDs issued by the Government are correct and all the objections have been removed by the concerned companies;

c) the details of the companies which have been hired by the Government for the registration of property IDs in State togetherwith the terms of contract thereof; and

d) the number of wrong IDs detected by the Government in district Sonapat togetherwith the number of property IDs corrected by the concerned companies so far?

To Widen the Bridge

45 Sh. JAGBIR SINGH MALIK (Gohana):

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the side walls of bridge on Delhi Canal near village Barwasni have been damaged many times and persons have fallen in the canal due to insufficient width of bridge; and

b) if so, whether there is any proposal under consideration of the Government to widen the abovesaid bridge togetherwith the details thereof?

Total Number of Street Lights

46 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Urban Local Bodies Minister be pleased to state the ward-wise and location wise details of total number of street lights/mini high mask/high mask lights installed by the Government in NIT-Faridabad Assembly Constituency from January, 2015 to 31st December, 2019 ?

Total Number of Organizations Registered under Industries and Commerce Department

47 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Deputy Chief Minister be pleased to state:-

a) the district wise total number of organizations registered under the Industries and Commerce department in State;

b) the district wise number of administrators appointed by the Government in abovesaid registered organizations togetherwith the time period since when they have been appointed; and

c) the extent of payment made by the Government/Institution per month to the administrators appointed in the abovesaid institutions from the year 2014

to 2022?

To Construct the By-Pass

48 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that a by-pass to be constructed from village Mangar of the NIT Faridabad Assembly Constituency as per the Hon'ble Chief Minister announcement no.- 11148 is lying pending due to acquisition of land and permission from NGT; and

b) if so, the steps taken or likely to be taken by the Government to construct the said by-pass togetherwith the details thereof?

To Construct the Drains and Streets

49 Sh. NEERAJ SHARMA (Faridabad Nit):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that there are no arrangements for drainage of water in Dabua, Gazipur road, Uttam Nagar and poultry farm area of Ward no-9 in NIT Faridabad Assembly Constituency; if so, the time by which the drains are likely to be constructed for the drainage of water in the abovesaid areas;

b) the time by which the Five Star cable road in Ward no-9 is likely to be constructed; and

c) the time by which the works regarding laying of sewerage line and construction of streets are likely to be completed in the Gazipur road, Parvatiya temple street, Mishra ji wali gali, Neta ji wali gali and Masjid wali gali in Ward no-9 of NIT Faridabad Assembly Constituency?

To Solve the Problem of Flooding Water/ Drain Overflow

50 **Sh. KULDEEP VATS (Badli):**

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that the drain no. 8 passes through dozens of villages in Badli Assembly Constituency of district Jhajjar overflow due to excess water during every monsoon and unseasonal rain as a result of which water flooded in to the fields; and
- b) if so, whether there is any proposal under consideration of the Government to take effective steps to check the abovesaid problem togetherwith the time by which the said problem is likely to be solved permanently?

To Fix Time Limit for the Development Works

51 **Sh. KULDEEP VATS (Badli):**

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that the Government has sought the proposal from all the MLAs for the development works of worth Rs. 25-25 crores for the construction of roads in all the constituencies of the State; and
- b) whether any time limit has been fixed by the Government for the completion of abovesaid development works; if so, the details thereof?

To Change Block and Police Station of Villages

52 **Sh. KULDEEP VATS (Badli):**

Will the Deputy Chief Minister be pleased to state:-

- a) whether it is a fact that residents of the villages Surehti, Fatehpuri, Subana and Kasni falling under the Salhawas block have to go to Machhrauli and Jhajjar police stations for their respective works;
- b) if so, whether there is any proposal under consideration of the

Government to include the abovesaid villages under Machhrauli block and police station togetherwith the time by which the abovesaid proposal is likely to be materialized;

c) whether it is also a fact that the residents of the villages Tumbaheri, Mubarikpur, Girdharpur and Babepur falling under Salhawas block have to go to Machhrauli police station for their respective works; and

d) if so, whether there is any proposal under consideration of the Government to include the villages mentioned in at 'c' above under Salhawas block and police station togetherwith the time by which the abovesaid proposal is likely to be materialized?

Details of Works Under Jal Jeevan Mission

53 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Chief Minister be pleased to state:-

a) the total number of works executed under the Jal Jeevan Mission in Jind district during the financial years 2021-22 and 2022-23; and

b) the village wise details of the said works in which estimates have been enhanced at the time of payment of bill ?

Amount Spent on Maintenance Works

54 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Chief Minister be pleased to state the total amount spent on the maintenance works conducted by the Public Health Engineering Department, Jind in Jind Circle during the financial years 2021-22 and 2022-23 togetherwith the details of the works and payments made in regard to the said works?

Amount Spent on Maintenance by HSAMB

55 Dr. KRISHAN LAL MIDDHA (Jind):

Will the Agriculture & Farmers Welfare Minister be pleased to state the total amount spent on maintenance and forest clearance by the HSAMB during the financial year 2022-23 in Jind Division togetherwith the detailed report on the basis of work?

Shortage of Bus Services

56 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Transport Minister be pleased to state whether it is a fact that there is shortage of bus services in the Morni Block of Kalka Assembly Constituency togetherwith the time by which the bus service is likely to be provided to the villages Badi Sher, Dhaman, Thapli, Morni to Samlotha Devi and Tikkar Tal?

To Handover the Veterinary Hospital Buildings

57 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Animal Husbandry & Dairying Minister be pleased to state whether it is a fact that the buildings of Veterinary Hospital constructed about three years ago in villages Ganauli and Manak Tabra in the Raipur Rani Block has not been handed over to the department so far; if so, the reasons therefor togetherwith the time by which the abovesaid buildings are likely to be handed over?

Loss in Paddy Crop due to Grassy Stunt Virus Disease

58 Sh. PARDEEP CHAUDHRY (Kalka):

Will the Agriculture & Farmers Welfare Minister be pleased to state whether it is a fact that the production of paddy was affected due to Grassy Stunt Virus disease in the Panchkula District in 2022; if so, the total number of farmers of Kalka Assembly Constituency who have been paid compensation by the Government for the loss of paddy crop due to above disease?

To Meet Out the Shortage of Teachers

59 **Ch. AFTAB AHMED (Nuh):**

Will the Education Minister be pleased to state:-

- a) the present position of teachers in the Government Schools in district Nuh;
- b) the total number of schools closed by the Government during the last five years in district Nuh; and
- c) the steps taken by the Government to meet out the shortage of teachers in district Nuh togetherwith the details thereof?

Relaxation to the Local Residents in Toll Tax

60 **Ch. AFTAB AHMED (Nuh):**

Will the Deputy Chief Minister be pleased to state whether it is a fact that the rates of toll tax on the Gurugram to Sohna road are very high and no relaxation has been given to the local residents/villagers as per the policy of relaxation of toll tax; if so, the details thereof?

Number of Incidents of Stubble/ Farm Fires

61 **Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Chief Minister be pleased to state:-

- a) the day-wise number of incidents of stubble/farm fires recorded by the Government across the State over the last 3 months;
- b) the measures taken by the Government to reduce the incidents of stubble/farm fires across the State;
- c) the number of zero tillage machines available with the Government in State; and
- d) the measures being adopted by the Government to promote the usage of zero tillage machines in State?

Number of Anti-smog Machines

62 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Urban Local Bodies Minister be pleased to state:-

- a) the number of anti-smog machines available in the Municipal Corporation of Gurugram;
- b) the budget allocated by the Government for the usage of the abovesaid machines; and
- c) the net expenditure incurred by the Municipal Corporation of Gurugram on anti-smog machines during the financial year 2021-22?

To Control Pollution

63 Sh. RAKESH DAULTABAD (Badshahpur):

Will the Chief Minister be pleased to state:-

- a) whether it is a fact that Gurugram is one of the top polluted areas of State;
- b) if so, the details thereof togetherwith the action taken by the Government to control pollution in Gurugram;
- c) the details of the funds disbursed by the Government for improving real-time air quality monitoring initiatives in State;
- d) whether there is any proposal under consideration of the Government to establish more AQI monitoring centres in all the cities of State; if so, the details thereof and if not, the reasons therefor; and
- e) the details of measures taken by the Government to strengthen the network of monitoring system in Gurugram?

Number of Corruption Cases

64 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Urban Local Bodies Minister be pleased to state the total number of registered/under investigation cases related to corruption in respect of the Municipal Bodies of State during the period from October, 2014 till to date togetherwith the year-wise, Municipal Corporation/Council/Committee wise details thereof?

Extent of Amount Received from the Central Government

65 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Chief Minister be pleased to state:-

a) the year wise extent of amount received by the Government under the various schemes from the Central Government during the last three years ; and

b) the extent of amount spent by the Government out of the abovesaid amount received from the Central Government during the last three years (2020-21, 2021-22 and 2022-23 upto November) togetherwith the year-wise details thereof?

Details of the Compensation for Damaged Crops

66 Chaudhary ABHAY SINGH CHAUTALA (Ellenabad):

Will the Agriculture and Farmers Welfare Minister be pleased to state:-

a) the district-wise details of area in which the Rabi crops of 2021-2022 and Kharif crops of current year have been damaged due to unseasonal rains in State togetherwith the crop-wise details thereof; and

b) whether the loss caused to the crops as mentioned in at part 'a' above has been compensated by the Government; if so, the crop-wise details of the per acre compensation given by the Government in this regard and if not, the reasons therefor?

Action Taken To Set Up Tool Room

67 Sh. VARUN CHAUDHRY (Mullana):

Will the Deputy Chief Minister be pleased to state the action taken by the Government to set up Tool Room in Industrial Growth Centre, Saha in District Ambala?

The Criteria of Selection of Delegations

68 Sh. VARUN CHAUDHRY (Mullana):

Will the Agriculture & Farmers Welfare Minister be pleased to state:-

- a) the foreign countries visited by the Government delegations during the last 5 years;
- b) the criteria of selection of delegates alongwith the name and designation of delegates who have visited foreign countries;
- c) the tour wise expenditure incurred by the Government; and
- d) the tour-wise action taken by the Government on the report of the delegation?

The Amount of Money Spent Under Haryana Rural Development Fund

69 Sh. VARUN CHAUDHRY (Mullana):

Will the Development & Panchayats Minister be pleased to state:-

- a) the amount of money spent by the Government during the year 2018-2019, 2019-20, 2020-21 and 2021-22 under the Haryana Rural Development Fund in State;
- b) the balance amount available under the abovesaid fund alongwith interest earned by the Government as on 15th November, 2022; and

c) the criteria of spending out the abovesaid fund?

To Construct Underpass

70 Sh. RAM KARAN (Shahbad):

Will the Deputy Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct underpass opposite to bus stand of Shahabad on National Highway; if so, the details thereof?

To Complete the Works Under AMRUT

71 Sh. DEEPAK MANGLA (Palwal):

Will the Urban Local Bodies Minister be pleased to state:-

a) whether it is a fact that the work to lay down the pipelines of water and sewerage under Amrut Scheme in Palwal city has not been completed by the Government so far; and

b) if so, the time by which the abovesaid work is likely to be completed togetherwith the details thereof?

To Complete the Construction Work of ROB

72 Sh. DEEPAK MANGLA (Palwal):

Will the Deputy Chief Minister be pleased to state the time by which the construction work of ROB in Rasulpur as per the Hon'ble Chief Minister's announcement in Palwal is likely to be completed?

To Repair the Track

73 Sh. DEEPAK MANGLA (Palwal):

Will the Minister of State for Sports & Youth Affairs be pleased to state:-

a) whether it is a fact that the track around Netaji Subhash Chandra Bose Stadium, Palwal has been damaged; and

b) if so, the time by which the abovesaid track is likely to be repaired togetherwith the details thereof?

To Set up 33 K.V Sub-Stations

74 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Power Minister be pleased to state whether there is any proposal under consideration of the Government to setup 33 K.V. Sub-Stations on Dhana road and Dadri road in Urban area of Bhiwani city; if so, the time by which these are likely to be set-up?

To Replace the Old Sewerage Line

75 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to replace the 50 years old sewerage line of Anaj Mandi, Bhiwani; if so, the time by which the said sewerage line is likely to be replaced?

To Repair the Road

76 Sh. GHANSHYAM SARAF (Bhiwani):

Will the Chief Minister be pleased to state the time by which the damaged road of HSVP opposite the Basia Bhawan, Bhiwani is likely to be repaired?

Facilities and Assistance to Women Self Help Groups

77 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Development & Panchayats Minister be pleased to state the facilities and assistance being provided by the Government to women self-help groups in State togetherwith the details thereof?

To Meet the Shortage of Buses

78 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Transport Minister be pleased to state:-

- a) the time by which the shortage of bus services for the girl students to their respective Educational Institutions in Dadri district is likely to be met out; and
- b) whether there is any proposal under consideration of the Government to meet the shortage of buses in Dadri Bus-Depot; if so, the details thereof?

To Reconstruct the Health Centres

79 Smt. NAINA SINGH CHAUTALA (Badhra):

Will the Health Minister be pleased to state:-

- a) the details of the dilapidated health centres in district Dadri;
- b) the time by which the said dilapidated health centres are likely to be reconstructed; and
- c) whether there is any proposal under consideration of the Government to set-up a dispensary in each village of the district Dadri?

To Advertise the Posts of Punjabi Teachers

80 Sh. AMIT SIHAG (Dabwali):

Will the Education Minister be pleased to state:-

- a) whether there is any proposal under consideration of the Government to recruit Punjabi language teachers in State; and
- b) if so, the time by which the posts of abovesaid teachers are likely to be advertised by the Government togetherwith the number of posts likely to be

advertised?

Chandigarh.

Dated: The 27th December, 2022.

R.K. Nandal,

Secretary.